

ITEM NO.9

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 914/2023

STATE OF U.P.

Appellant(s)

VERSUS

PRAMOD KUMAR SHARMA

Respondent(s)

Date : 25-08-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ankit Goel, AOR  
Mr. Ashish Kumar Singh, Adv.

For Respondent(s)

Mr. Danish Zubair Khan, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Sole respondent is duly represented.

Original records have been received from the High Court and  
Trial Court.

Parties may file additional documents, if any.

Registry to process the matter for listing before the  
Hon'ble Court as per rules.

H. SHASHIDHARA SHETTY  
Registrar